

NOTICE FOR AWARD OF TENDER

Letter No. XXXIII-9/2016 (P.F-I)- 5227¹² Date: 11.05.2017

It is notified to all concerned that the **Comprehensive Annual Maintenance Contract** for Server, Server Peripherals, Computer and Computer Peripherals for the High Court of Orissa, pertaining to Tender Notice No. XXXIII-09/2016 (P.F-I)-10240, Dated: 18.11.2016, published in the eProcurement portal of the Government of Odisha is hereby awarded to **M/s Manor Computers and Communications Pvt. Ltd, Bhubaneswar** for the Financial year 2017-18.

The authorized Representative of the Firm is requested to report to the High Court of Orissa after receiving Work Order for carrying out the Comprehensive Annual Maintenance Contract, duly signed by the **Registrar (Judicial), the Tender Inviting Authority**, on the stipulated Date and Time.

N:B: The Hon'ble High Court of Orissa reserves every right to recall, revoke or revise any Notice, Order or Term and Condition thereof, at any stage of the Contract in the interest of Justice and sound Administration.

By Order

Registrar (Judicial)
High court of Orissa